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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/197/2016
NAME OF THE PETITIONER(S) : East India Investment Holding Pte. Ltd & another
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
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1.	KANNAN P.T. for M/s. FOX MANDALAL.	ADVOCATE FOR PETITIONERS.	
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2.	KANNAN P.T. HOLDING for M/s. P.K. RAJAGOPAL	ADVOCATE. FOR RESPONDENT NO.7	
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3)	Indhumathy P.	Counsel for Respondent 3-6	
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4)	K. RAMASAMY & G. UMOTHAN KUMAR	Counsel for Respondents 1, 8, 9	
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5)	T.V.P. Sai Vihar.	Counsel for R2	T.V.P. Sai Vihar.
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ORDER

Shri P T Kannan, counsel for petitioner present. Shri G V Mohan Kumar, counsel for R1, R8 & R9 and Ms P Indhumathy, counsel for R3 to R6 are present. R7 is called but absent. Counsel for petitioner sought time for filing counter in the application filed by R8 & R9. Time extended at request. The matter is posted for final hearing. Put up on **18.01.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)